

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/6378/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the th 19 July, 2023.

Sub:- **Withdrawal of casual leave as well as Casual Leave along with station leave permission.**

Ref:- Your letter Nos. DJ(S)/2922, dtd. 03.07.2023 and DJ(S)/2945, dtd. 05.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your casual leave on 01.07.2023. Further, you have been granted casual leave on 07.07.2023, along with station leave permission, from the morning of 07.07.2023 till the morning of 10.07.2023.** The next seniormost Judicial Officer at the station shall remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/6379/A, dated , 19-07-23
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

S.P.N.
JT. REGISTRAR (VIGILANCE)
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